

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP(IB)No.780/KB/2019

**Present: 1. Hon'ble Member (J), Shri M.B. Gosavi
2. Hon'ble Member (T), Shri Virendra Kumar Gupta**


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 7th August, 2019, 10:30 A.M

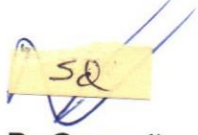
Name of the Company		Karpura Project Engineering Pvt. Ltd. vs. Usha Martin Ltd.	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- | | | | |
|----|---------------------------------|---------------------------------------|--------------------------------|
| 1. | U. S. MENON | | |
| 2. | ABHIRUB CHAKRABORTY
Advocate | for the
operational
creditor | Usha Martin
for
7/8/2019 |
| 3. | Susan Blmjel | Representative of
Corporate debtor | Susan
7/08/2019 |

ORDER

Ld. Counsel for the Operational Creditor appears. Representative of the corporate debtor appears. Ld. Counsel for the operational creditor submits that matter is settled out of the Tribunal and he seeks permission to withdraw the matter. Permission is granted and the Matter stands withdrawn and disposed off accordingly.


 (Virendra Kumar Gupta)
 Member (T)


 (M. B. Gosavi)
 Member(J)